

**F. No. J-11017/1/2017-Judicial(Part-4)**  
**Government of India**  
**Ministry of Law & Justice**  
**Department of Legal Affairs**  
**(Judicial Section)**  
\*\*\*\*

Shastri Bhawan, New Delhi,  
Dated 28<sup>th</sup> February, 2019

**ORDER**


The President is pleased to engage Shri **Anand Sharma**, Advocate as Senior Central Government Standing Counsel for conducting Central Government litigation (except cases of Railways & Taxation) before the Central Administrative Tribunal, Jaipur Bench, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

**Central Administrative Tribunal, Jaipur Bench**  
**Senior Central Government Standing Counsel**

Name (Shri)	Contact Details	Enrollment Number
Anand Sharma	40/1A, Hanuman Colony, Kartarpura, Jaipur-302006 Mob: 9414060597 Email: anandpc3@gmail.com	R/1233/1997

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(S. R. Mishra)  
Additional Secretary

**Copy for information to:-**

1. PS to MLJ/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asstt. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The Registrar, the Central Administrative Tribunal, Jaipur Bench.
6. Shri Anand Sharma, Sr. CGSC as mentioned herein above.
7. Shri Rajendra Vaish, Addl. CGSC, CAT, Jaipur Bench.
8. The Cash (LA) Section, for the payment of retainership fee to the above Sr. CGSC with effect from the date of this order.
9. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
10. To upload on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section'.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Guard File/Judicial Section with 5 spare copies.

  
(Manindra Choudhary)  
Superintendent (Legal)  
Judicial Section  
Tel. 011-23384945  
Email: judicial-dla@nic.in